## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 339 OF 2016 & IA NO. 736 OF 2016

Dated: 4<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)

Vs.

Real Power Pvt. Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup

Mr. A.C. Boxipatro

Counsel for the Respondent(s) : Mr. Raunak Jain for R-1

Mr. C.K. Rai for R-2

<u>ORDER</u>

List the matter on <u>11.09.2017</u>.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt